

22/10/03

Mrs. Vishal Raj mehta, Counsel for
applicant.

No intimation
regarding
service of
Dast-nawaz

The learned Counsel for the
applicant submits that the applicant
does not want to press this application
for the undisclosed reasons.

The O.A. on his statement
is dismissed as not pressed.

SP
G. R. PATWARDHAN
Adm. Member

JK
J. K. KAUSHIK
Judl. Member

Part II and III destroyed
in my presence on 17/10/13
under the supervision of
section officer (I) as per
order dated 03/10/13

P.K. Sharma
Section officer (Record) 17.10.2013

17/10

Application
Filed
17/10

Chowder
sent to R1 to R5
vide memo 324
to 328
dt 31-10-13

AD 12-
for R-12 364
37m